

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 120

IA(I.B.C)/921(CH)2024, IA(I.B.C)/1413(CH)2024

In  
CP(IB) No.80/Chd/Chd/2021  
(Admitted)

**IN THE MATTER OF:**

Kudos Chemie Ltd.

...Petitioner

Vs.

Rahul sales Ltd.

...Respondent

**Under Section:** 9 IBC 2016, Regulations 13(IC), 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.08.2024.

Sd/-  
Court Officer

01.07.2024

Pooja